

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA NO. 986/87

Date of decision: 20.11.1992.

Shri Rajeev Bhadauria

...Petitioner

Versus

Union of India through the Secretary,  
Ministry of Personnel and Training  
Administrative Reforms and Public  
Grievances and Pensions, New Delhi  
and Another

...Respondents

Coram:-

The Hon'ble Mr. Justice V.S. Malimath, Chairman  
The Hon'ble Mr. I.K. Rasgotra, Member(A)

For the petitioner : None

For the respondents : Shri N.S. Mehta, Senior Standing  
Counsel.

Judgement(Oral)

(Hon'ble Mr. Justice V.S. Malimath, Chairman)

This matter stands concluded by our judgement  
rendered in OA-791/87 and batch of cases decided on  
20.10.1992. Following the said decision this petition  
is dismissed. No costs.

*I.K. Rasgotra*  
(I.K. Rasgotra)  
Member(A)

*V.S. Malimath*  
(V.S. Malimath)  
Chairman

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